

GOVERNMENT OF INDIA  
MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

**RAJYA SABHA**  
**UNSTARRED QUESTION NO.1501**  
TO BE ANSWERED ON 12.02.2026

**Effectiveness of CAQM**

1501. SHRI SAMIRUL ISLAM:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) the responsibilities of the Commission for Air Quality Management (CAQM);
- (b) the number of research on pollution conducted by the commission since 2021 along with the funds allocated; and
- (c) the year-wise pollution levels in NCT since the inception of the Commission?

**ANSWER**

MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE  
(SHRI KIRTI VARDHAN SINGH)

- (a) The responsibilities of the Commission for Air Quality Management (CAQM) is prescribed in Chapter III, Section 12 of The Commission for Air Quality Management in National Capital Region and Adjoining Areas Act, 2021, under the heading Powers and functions of Commission.
- (b) CAQM has sanctioned seven research and development projects with an allocation of Rs.2.58 crore for field demonstration and evaluation of various technology interventions.
- (c) Year-wise annual average values of Air Quality Index (AQI), Particulate Matter<sub>10</sub> (PM<sub>10</sub>) and Particulate Matter<sub>2.5</sub> (PM<sub>2.5</sub>) levels in Delhi for last 5 years, since the inception of the Commission is provided at **Annexure I**.

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**Annexure-I****Year-wise annual average values of AQI, PM<sub>10</sub> and PM<sub>2.5</sub> levels in Delhi during last 5 years**

	<b>2021</b>	<b>2022</b>	<b>2023</b>	<b>2024</b>	<b>2025</b>
<b>AQI</b>	209	209	204	209	201
<b>PM<sub>2.5</sub></b> (in $\mu\text{g}/\text{m}^3$ )	105	98	100	105	97
<b>PM<sub>10</sub></b> (in $\mu\text{g}/\text{m}^3$ )	211	211	206	212	198

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